

(b) The Tamil Nadu Government has adopted the following Two Language Formula:

**Part A:** Regional language (or mother tongue when it is different from the regional language).

**Part B:** English or any other non-Indian language.

Part A language is taught from standard I and part B language from standard III. Examinations in the two languages are compulsory.

The Government of India have requested all State Governments including the Government of Tamil Nadu to implement the Three Language Formula and avail of all the facilities provided by the Central Government for this purpose.

**Grant of special status to a college by the U.G.C.**

\*404. SHRI LAKSHMANA MAHA-PATRO: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) what are the guiding principles formulated on the basis of findings of expert bodies appointed by the U.G.C. for granting special status to a college in the country;

(b) whether the Ravenshaw College, Cuttack conforms to high academic standards required for being considered for the conferment of special status; and

(c) if so, by when the said college is likely to be given the special status?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) According to the guidelines formulated by the University Grants Commission, autonomous status should be conferred on a college by the University to which it is affiliated. The major considerations for deciding the eligibility of a college for such a status are its aca-

demie reputation in terms of a performance of students and attainments of faculty, physical facilities available, financial resources, management structure, ability for experimentation and innovation in academic programmes, etc.

(b) and (c) The Utkal University has informed the Commission that the Government of Orissa has approved a proposal to grant autonomous status to the Ravenshaw college. While the Commission would have no objection to the proposal the final decision is to be taken by the University.

**Milk sold by the Mother**

\*405. SHRI KALP NATH RAI:  
DR. LOKESH CHANDRA:  
SHRI ROSHAN LAL:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the milk sold by the Mother Dairy is "pure cow milk"; and

(b) if so, what are the sources of procurement of raw cow milk by the Mother Dairy?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): Apart from standardised milk, Mother Dairy has also introduced with effect from October 1978, the sale of pure cow's milk.

(b) The Mother Dairy receives cow milk from the Rajasthan Co-operative Dairy Federation Ltd.

**Replacement of Basant Aircraft by Helicopters**

\*406. SHRI LADLI MOHAN  
NIGAM:  
SHRI PRAKASH MEHRO-  
TRA:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that efforts are being made in the Plant Protection Directorate to replace the Basant aircraft by helicopters;

(b) if so, what is the likely amount of foreign exchange involved therein; and

(c) whether any private firms are using the Basant aircraft?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) No, sir. On the contrary the Government of India is considering the feasibility of augmenting the fleet of the Directorate of Agricultural Aviation by acquiring some helicopters

(b) Since the issue is still under examination, it is rather early to indicate any estimate of the foreign exchange requirement.

(c) No, Sir.

**Telephone connections on priority basis in Delhi and New Delhi**

\*408. SHRI RAMANAND YADAV:  
SHRI SHYAM LAL YADAV:  
SHRI MAHENDRA MOHAN  
MISHRA:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) what is the number of persons to whom telephone connections were given on priority basis from 1st May, 1977 to 31st January, 1979 in Delhi and New Delhi;

(b) what were the reasons for granting priority;

(c) whether connections to personal staff of President(s) of political parties were granted telephones on priority basis during that period;

(d) whether Government have received any request for the grant of telephone connection on priority basis to the office-Secretary of any political party in Parliament; and

(e) if so, what action has been taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) The information is being collected.

(b) The grant of priority is done as per rules on the subject. Majority of such telephones have been given to M.Ps., Ex-M.Ps., Foreign Missions, Embassies, War-Widows, Foreign Exchange Earners etc.

(c) Yes, Sir.

(d) Yes, Sir. Request from the Office-Secretary of Congress (I) party has been received for sanction of telephone on priority in Chankyapuri Exchange areas.

(e) This telephone was required to be installed in Chankyapuri exchange. This exchange is overloaded and no permanent connection could be sanctioned. A temporary telephone has, therefore, been sanctioned for him and the same is under installation.

**Increase in support price for mustard**

\*409. SHRI KRISHNARAO NARAYAN DHULAP: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that on the recommendation of the Agricultural Prices Commission, Government have increased the support price for mustard from the present Rs. 245 per quintal to Rs. 255 for the year 1979-80;

(b) whether it is also a fact that the Agricultural Prices Commission made the recommendations with a view to giving sufficient incentive to mustard growers to boost production of oilseeds; and

(c) what is the basis on which the Agricultural Prices Commission has fixed the price of Jute at Rs. 255 per quintal?